

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CFLD INDIA INVESTMENT PRIVATE LIMITED**

1. Name of corporate person	CFLD INDIA INVESTMENT PRIVATE LIMITED
2. Date of incorporation of corporate person	October 7, 2016
3. Authority under which corporate person is incorporated / registered	Companies Act / Registrar of Companies
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U70109HR2016PTC06604
5. Address of the registered office and principal office (if any) of corporate person	12th Floor, One Horizon Center, Golf Course Road Sector-43, Phase -V, Gurgaon 122002
6. Liquidation commencement date of corporate person	March 28, 2020
7. Name, address, email address, telephone number and the registration number of the liquidator	Name: Krishna Chamadia Address: B-1804, Raheja Heights, Off Gen A K Vaidya Marg, Dindoshi, Malad East, Mumbai 400097 Email: krishna@sphereadvsiory.com Mobile: 9833909615 Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8. Last date for submission of claims	April 27, 2020

Notice is hereby given that the CFLD India Investment Private Limited has commenced voluntary liquidation on March 28, 2020

The stakeholders of CFLD India Investment Private Limited are hereby called upon to submit a proof of their claims, on or before April 27, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. However, due to ongoing pandemic, we request all other stakeholders to preferably submit their claims by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Krishna Chamadia

April 1st, 2020, Mumbai

